

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-65/2005/8133/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T, Nalbari

Dated Guwahati, the <sup>th</sup> 29 August, 2023.

Sub:- **Withdrawal of Casual leave.**

Ref:- Your letter No. MACT/N/282 dtd. 10.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of casual leave on 19.08.2023**, has been granted.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-65/2005/8134-8135/A dated** , 29-08-23

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
